

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3686**

TO BE ANSWERED ON THE 21ST DECEMBER, 2021/ AGRAHAYANA 30, 1943 (SAKA)

VIOLENCE IN NORTH-EAST DELHI

3686. SHRI THOMAS CHAZHIKADAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has conducted an internal inquiry to investigate the lapses on the part of Delhi Police in preventing the outbreak of deadly violence in North-East Delhi on 24th, 25th and 26th of February, 2020; and

(b) if so, the details thereof along with the relevant details of any action taken against police personnel who failed to prevent such an outbreak?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): Delhi Police makes sustained efforts to obviate the occurrence of any untoward incident in the NCT of Delhi. During violence in the North-East part of Delhi, Delhi Police acted swiftly in an impartial and fair manner. Preventive action was taken by Delhi Police against mischief mongers, persons spreading rumours and other anti social elements by arresting/ detaining them under various preventive sections of law. Round the clock deployment of forces was ensured in all the vulnerable areas to maintain peace and law and order. Proportionate and appropriate actions were taken by Delhi Police to control the situation. Sincere, dedicated and incessant efforts made by Delhi Police brought the riotous situation to normalcy within a short span of time and also prevented the riots from spreading across to other areas of Delhi/NCR.
